

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1593

ANSWERED ON:30.11.2009

ISSUANCE OF JOB CARDS UNDER NREGS

Hamsrajbhai Shri Radadiya Vitthalbhai ;Jindal Shri Naveen;Singh Shri Rakesh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received complaints about the unavailability and non-issuance of job cards under National Rural Employment Guarantee Scheme (NREGS);
- (b) if so, the details of such cases, State-wise;
- (c) whether any enquiry has been ordered to find out the factors behind the occurrence of such cases; and
- (d) if so, the details thereof and the remedial action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a)& (b): Since inception of National Rural Employment Guarantee Act (NREGA),60 complaints relating to non- issuance of job cards have been received in this Ministry. State-wise details are given in the Annexure.

(c) & (d): The Ministry of Rural Development deutes National Level Monitors (NLMs) to enquire into the complaints of serious nature.The measures taken by the Ministry to redress the complaints are as under:

(i) All complaints received in the Ministry are referred to the concerned State Government for taking appropriate action in accordance with the provisions of the Act. For investigation into complaints of serious nature, National Level Monitors (NLMs) are deputed by the Ministry to the concerned district/State and their reports are shared with the concerned State Government for taking corrective measures.

(ii) Orders dated 7.9.2009 have been issued directing all State Governments for setting up of the office of Ombudsman at district level for redressal of grievances in a time bound manner.

(iii) The Ministry has accorded utmost importance to the organization of Social Audits by the Gram Panchayats and issued instructions to the States to make necessary arrangements for the purpose. Modifications have been made in para 13 of Schedule-I of the Act to provide for procedures on conducting social audits. The Ministry has issued instructions to the State Governments for enforcement of the new social audit provisions under NREGA.

Annexure as referred to in reply to Lok Sabha Unstarred Question No. 1593 for answer on 30.11.2009.

S.No. State No. of Complaints regarding
Issuance of job cards

1 Assam 6

2 Bihar 8

3 Chhattisgarh 1

4 Haryana 2

5 Himachal Pradesh 3

6 Jharkhand 1

7 Madhya Pradesh 4

8 Maharashtra 3

9 Orissa 3

10 Punjab 2

11 Rajasthan 8

12 Uttar Pradesh 16

13 Uttarakhand 1

14 West Bengal 2

TOTAL 60